Dear Sh. Farooqui,

The Department of Telecommunications (DoT), through its letter dated 12th December 2013 had sought TRAI’s recommendations on reserve price for 800 MHz band in all the service areas in terms of clause 11(1)(a) of the TRAI Act, 1997 as amended by the TRAI Amendment Act 2000.

2. In this context, TRAI issued a consultation paper on “Reserve Price for Auction of Spectrum in the 800 MHz Band” on 30th December 2013.

3. An Open House Discussion was conducted by TRAI with all the stakeholders on 27th January 2014 at New Delhi.

4. Based on the analysis of the comments received from the stakeholders and its own analysis, the Authority has finalised its recommendations on “Reserve Price for Auction of Spectrum in the 800 MHz band” dated 22nd February 2014. The Authority’s recommendations are enclosed herewith.

5. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

With Regards,

Yours sincerely,

(Sudhir Gupta)

Encl: as above.

Shri M.F. Farooqui
Secretary
Department of Telecommunications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001